

(d) whether linking of Aadhaar was cited as the reason for the denial of ration in any such cases?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) A few reports have of-late appeared in the media alleging starvation deaths in the State of Jharkhand. But as per available records and received information from the State Government, the allegations of deaths due to starvation have not been substantiated.

(b) to (d) Question does not arise.

Storage benefit to Rajasthan

3107. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether Government provides storage benefit to States under Decentralised Procurement Scheme for wheat;

(b) if so, the details thereof and the reasons therefor;

(c) the details regarding quantum of storage benefit provided to States;

(d) whether Rajasthan Government has requested for pending storage benefits for the year 2016 onwards, if so, the details thereof; and

(e) whether Government has taken any decision on the request of the Rajasthan Government and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (c) Government of India reimburses storage charges as a part of food subsidy. At the time of reimbursement of provisional food subsidy to Decentralized procurement (DCP) States, storage charges are reimbursed for the period of 15 days for acquisition and 5.5 months for distribution of wheat at the rate prescribed in Provisional Cost Sheet (PCS).

In the PCS of Rabi Marketing Season 2019-20, the storage charges for CAP storage is allowed at the rate of ₹ 2.40/quintal/month and for Covered storage at the rate of ₹ 9.36/quintal/month. The quantum of storage charges varies from year to year and State to State depending upon the quantity of wheat procured under MSP operations and distributed under National Food Security Act (NFSA) and OWS (Other Welfare Schemes).

(d) and (e) No such request has been received in the Department from Government of Rajasthan.

Starvation deaths in Jharkhand due to denial of ration

3108. SHRI BINOY VISWAM: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there have been various reports of deaths in Jharkhand due to starvation and allegations have been made that they were denied ration earlier too;
- (b) if so, the actions Government has taken to track these cases; and
- (c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (c) A few reports have of-late appeared in the media alleging starvation deaths in the State of Jharkhand. But as per available records and received information from the State Government, the allegations of deaths due to starvation have not been substantiated.

Further, as and when any complaints are received in this Department from individuals, organizations or through media reports, they are sent to the concerned State/UT Government for necessary inquiry and appropriate action.

Implementation of One Nation-One Ration Card scheme

3109. PROF. M. V. RAJEEV GOWDA: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether One Nation-One Ration Card Scheme would be implemented only on Centre-supported subsidies, if so, how would it solve the problem of inter-State migrants wishing to access State subsidies;
- (b) how would the public distribution mechanisms of the State function, if the ration system is regulated by the Centre; and
- (c) the measures which would be taken to ensure that all ration shops have a Point of Sale (PoS) Machine?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) to (c) To